

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 217
IB-622/ND/2020

IN THE MATTER OF:
M/s. Prem Industries

...PETITIONER

Vs.

M/s. VSUN Mobiple Pvt. Ltd.

...RESPONDENT

Section
Under Section 9 of IBC

Order delivered on 02.12.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational creditor.
Since the counsel for the operational creditor has prayed for time, matter is
now posted to 6th January, 2021.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)